

Building hired by Indian Airlines

169. SHRI E. R. KRISHNAN:
SHRI M. KADERSHAH:
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of buildings hired by the Indian Airlines for their city offices in Metropolitan cities; and

(b) the rent paid therefor annually?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Buildings have been hired by Indian Airlines in the following metropolitan cities:

Delhi	8
Bombay	2
Madras	2

(b) The rent Paid at

(Rs. per annum.)

Delhi	26,38,020
Bombay	13,56,480
Madras	1,15,296

Gold Found at Tiruchirapalli

170. SHRI E. R. KRISHNAN:
SHRI M. KADERSHAH;

Will the Minister of FINANCE be pleased to state:

(a) the particulars of the gold found at the hermitage of a Muslim at Meivazhichalai near Tiruchirapalli in Tamil Nadu;

(b) the quantity of gold excavated so far;

(c) the estimated quantum of gold lying buried and the time by when the entire quantity is likely to be taken out; and

(d) the specific uses to which the gold obtained so far has been put and the plans for the utilisation of the remaining gold?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b) The particulars of gold found and excavated at the hermitage at Meivazhichalai are as follows:

	gms
Gold ornaments	21319
Gold Articles	1414
Primary Gold	2074
Gold Sovereigns	1712
Gold bars with foreign markings	16169

(c) There is nothing to indicate any more gold is lying still buried, as efforts to probe and excavate the hermitage campus were abandoned only when no gold was found.

(d) The cases are in the process of adjudication. The question of disposal of seized goods arises only after adjudication/appeal/revision application/prosecution proceedings, if any.

Surrender of the largest number of currency notes consequent on demonetisation

171. SHRI E. R. KRISHNAN:
SHRI M. KADERSHAH:

Will the Minister of FINANCE be pleased to state;

(a) the names of the first ten persons who have surrendered the largest number of high denomination currency notes consequent on the last demonetisation, and the value thereof;

(b) the total value of demonetised currency notes received by Government and the amount repaid so far;

(c) the number and value of currency notes involved in cases of suspicious declarations; and

(d) the specific action taken in respect of suspicious declarations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a)

A statement showing the names of the first 10 persons who have surrendered the largest number of high denomination currency notes to the Reserve Bank of India consequent on the last demonetisation and the value thereof is enclosed. Information in regard to amounts surrendered at the offices of the State Bank of India and other public sector banks notified for this purpose is not available.

(b) The required information is given follow:

(Rs. crores)

	Value of high denomination notes rendered for exchange	Value of high denomination notes exchanged so far
By Public	59.55	55.95
By Banks	64.95	59.97
TOTAL	124.50	115.92

These figures are however, provisional.

(c) and (d) Enquiries made so far by the Income-tax authorities indicate that in respect of 900 declarations of the value of Rs. 2 crores, the source of amount tendered is not fully and satisfactorily explained. Exact amount of concealed income in these cases will be known only after completion of the relevant assessments. Penal proceedings will be initiated, wherever warranted. Income-tax authorities have been advised to deal with these cases expeditiously.

Statement

Names of the first ten persons who have surrendered the largest number of high denomination currency notes to the Reserve Bank of India consequent on the last demonetisation and the value thereof

Name of persons	Value of notes surrendered.
	Rs.
1. Shree Mahavir Health and Relief Society, Surat	34,76,000
2. Alaje Enterprises, Bombay	13,94,000
3. Sukhani Mining and Engineering Industries Pvt. Ltd., Patna	9,26,000
4. National Exports, Bombay	9,00,000
5. K. Kirtikumar & Co., Bombay	6,62,000
6. Samir Construction Co., Bombay	6,57,000
7. Appejay Private Ltd., Calcutta	6,50,000
8. Ministry of External Affairs, Delhi	6,15,000
9. Shri Venkatassa V. Devasthan, Bombay	6,05,000
10. Ajitsingh & Co. Bombay	6,04,000

Export of Engineering Goods

172. SHRI BIPINPAL DAS: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state;

(a) whether it is a fact that the export of engineering goods from India has very gloomy prospects for the current year; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b) No, Sir. For the year 1978-79 a target of Rs. 720 crores has been fixed for export of engineering goods against the estimated performance of